NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

SENDUR Wearing mills Respondent Develor

8. P. Baleemuyh

VIDHYA SHAN KOR

Posti Hans

ORDER

Representative Counsel for the Counsel for Petitioner present. Director, representing the Respondent present and submitted that the settlement talks are in progress and time be granted to report the same. At request, time is enlarged. Put up on 06.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)